

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR S.G. SHAH  
CRIMINAL APPEAL NO(s). 936 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

KISHANPAL & ORS.

Respondent(s)

Date: 20/11/2007 This Appeal was called on for hearing today.

For Appellant(s) Mr. Vikas Bansal,Adv.  
Mr. Anuvrat Sharma,Adv.

For Respondent(s)  
Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following  
ORDER

Appellant may file additional documents before 3.1.2008 as a  
last chance.

List the matter on 3.1.2008.

(S.G.SHAH)  
Registrar